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F.No.200/102/86-IT(A1)
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI: THE 28th November, 1986.

NOTIFICATION
(INCOME-TAX)

No. 7024 (F.No.200/102/86-IT(A1): In exercise of the powers conferred by clause (ii) of sub-section (17) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies 'Nirwahan Kshetra Bhatta' (Constituency Allowance) received by the Members of the Uttar Pradesh State Legislature to the extent of Rupees six hundred per month for the purposes of the said clause.

2. This notification shall have effect from the first day of April, 1986.

(ROSHAN SAHAY)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,
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(Mrs.V. RAMAKRISHNAN)
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